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NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/06/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/136/2016
NAME OF THE PETITIONER(S) : Serum Institute of India Limited & 5 Others
NAME OF THE RESPONDENT(S) : M/s Orchid Chemicals & Pharmaceuticals Ltd & 8 Others
UNDER SECTION : 397, 398, 402 & 403

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1.	Priyadarshini Abhil Jain Kunthi For T. K. BHASKAR	Counsel for Respondents 1 to 6	
2.	SRINIVASAN for Ananth	Counsel for Petitioner	

ORDER

Shri Srinivasan, proxy representing counsel for petitioner present and prayed time for submitting final arguments. Ms N Priyadarshini, counsel for R1 to R6 and counsel for R9 are present and sought time for submitting arguments. Time enlarged at their request. Put up on 21.07.2017 at 10.30 A.M.


(K. Anantha Padmanabha Swamy)
Member (Judicial)